

First Quarter 1.4.2012 to 30.6.2012

<i>Opening balance as on 30.6.12 First quarter</i>	<i>No. of applications received as transfer from other PA U/s 6 (3)</i>	<i>Received during the quarter</i>	<i>No. of cases transferred to other PA u/s 6 (3)</i>	<i>Decisions where request/appeals rejected</i>	<i>Decisions where request /appeals accepted</i>
20	52	359	158	3	238
	N/A	26	N/A	20	6

<i>Total no. of CAPIOS</i>	<i>Total no. CPIOs</i>	<i>Total no. AAs</i>
1	1	1

Details about fees collected, penalty and disciplinary action taken

<i>Registration Fee Collected in Rs. u/s 7 (1)</i>	<i>Addl. Fee collected u/s 7(3)</i>	<i>Penalty amount recovered as directed by CIC u/s 20 (1)</i>	<i>No. of cases where disciplinary action taken against any officer u/s 20 (2)</i>
3590	170/-	-	-

Details of various provisions of Section 8 while rejecting the requested information.

No. of times various provisions were invoked while rejecting requests Relevant Sections of RTI Act, 2005.

Sections-8(1)

Sections

<i>a</i>	<i>b</i>	<i>c</i>	<i>d</i>	<i>e</i>	<i>f</i>	<i>g</i>	<i>h</i>	<i>i</i>	<i>J</i>	<i>9</i>	<i>11</i>	<i>24</i>	<i>Other</i>
				1			1				3		

Third Quarter 01.10.2012 to 31.12.2012

	<i>Opening balance as on 31.12.12 Third quarter</i>	<i>No. of applications received as transfer from other PA U/s 6 (3)</i>	<i>Received during the quarter</i>	<i>No. of cases transferred to other PA u/s 6 (3)</i>	<i>Decisions where request/appeals rejected</i>	<i>Decisions where request/appeals accepted</i>
Request	102	51	360	108	3	315
First Appeals		N/A	32	N/A	-	12

<i>Total no. of CAPIOS</i>	<i>Total no. CPIOs</i>	<i>Total no. AAs</i>
1	1	1

Details about fees collected, penalty and disciplinary action taken

<i>Registration Fee Collected in Rs. u/s 7 (1)</i>	<i>Addl. Fee collected u/s 7(3)</i>	<i>Penalty amount recovered as directed by CIC u/s 20 (1)</i>	<i>No. of cases where disciplinary action taken against any officer u/s 20 (2)</i>
Rs. 3316/-	-	-	-

Details of various provisions of Section 8 while rejecting the requested information.

No. of times various provisions were invoked while rejecting requests Relevant Sections of RTI Act, 2005.

Sections-8(1)

Sections

<i>a</i>	<i>b</i>	<i>c</i>	<i>d</i>	<i>e</i>	<i>f</i>	<i>g</i>	<i>h</i>	<i>i</i>	<i>J</i>	<i>9</i>	<i>11</i>	<i>24</i>	<i>Other</i>
-	-	-	-	1	-	-	1	-	-	-	1	-	-

